

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 55/ALD/2017, (ANo 222/2017)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Shree Abhisami Eng. works VIS Anil Goel  
CRP for LML Ltd)

SECTION OF THE COMPANIES ACT: U/S Insolvency code,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet.	Rahul
2.	ABHISHEK ANAND	ADV	RESOLUTION PROFESSIONAL	Abhishek

CP NO.(IB)55/ALD/2017, CA NO.222/2017

Sh. Rahul Chaudhary, Advocate for the petitioner. Sh. Abhishek Anand, Advocate for the Resolution Professional (RP).

During this period the RP to file a reply and to serve an advance copy to the petitioner. He is also at liberty to file rejoinder affidavit.

The matter to be listed on 15<sup>th</sup> February, 2018.

Sd

Dated:19.01.2018

H.P. Chaturvedi,  
Member (Judicial)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)